

| DEFECTIVE REPORT LIST | | | |
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| DEFECTIVE REPORT OF 11-04-2023 | | | |
| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
| 1 | WP(C)/10705/2023 | BIJAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | WP(C)/10704/2023 | BIJAYA KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | WP(C)/11052/2023 | SATYABRATA SENAPATI | OTHERS. NEAT COPY OF PAGE 18 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | WP(C)/11006/2023 | SANJIB KUMAR RATH | OTHERS. NEAT COPY OF PAGE 8 TO 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | WP(C)/10391/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 21 TO 29,43,44 & 46 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | WP(C)/10727/2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | WP(C)/10986/2023 | PRAFULLA KUMAR MOHAPATRA | OTHERS. PAGE 22 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | WP(C)/11007/2023 | PADMANAV CHOUDHURY | OTHERS. NEAT COPY OF PAGE 15 TO 18,21,22,26 TO BE FILED OTHERS. AGE NOT FURNISHED IN AFFIDAVIT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | WP(C)/10214/2023 | CHITTARANJAN SWAIN | OTHERS. NEAT COPY OF PAGE 16,19 TO BE FILED OTHERS. PAGEMARK NOT FURNISHED IN ANNEX 7 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 10 | WP(C)/10552/2023 | RAMESH CHANDRA BEHERA | OTHERS. INDEX NOT PROPERLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | WP(C)/11024/2023 | KUNAL KUMAR SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 12 | WP(C)/11165/2023 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 13 | CRLA/374/2023 | SANJAY KUMAR PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 14 | WA/660/2023 | SIBANI SHANKAR PRADHAN, A.G.A. | OTHERS. NEITHER ANNEX ARE ATTESTED NOR PRAYER MADE AT PAGE 15 SIGNED |
| 15 | WA/661/2023 | SANJAY RATH, A.S.C. | OTHERS. ANNEX ARE NOT ATTESTED |
| 16 | WP(C)/11023/2023 | KODANDA KUMAR BHUYAN | OTHERS. PETITION NOT PROPERLY PAGEMARKED |
| 17 | WP(C)/11019/2023 | SANJIB KUMAR RATH | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/10039/2023 | JAGANNATH BHUYAN | OTHERS. NEAT COPY OF PAGE 23,26 TO BE FILED OTHERS. IN PRAYER PORTION IT IS TYPED OUT 10.2.23 INSTEAD OF 14.2.23 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | WA/662/2023 | SIBANI SHANKAR PRADHAN, A.G.A. | OTHERS. ANNEX NOT ATTESTED NOR PRAYER MADE WITHOUT SIGNATURE |
| 20 | CRLA/379/2023 | KULDEEP MOHANTY | OTHERS. THIS MAY BE REGISTERED AS BLAPL |
| 21 | WA/655/2023 | SATYA SUNDAR KANUNGO, A.G.A. | OTHERS. ALL THE ANNEX ARE NOT ATTESTED |

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| 22 | WA/623/2023 | MANOJ KUMAR KHUNTIA, A.G.A. | OTHERS. NEAT COPY OF PAGE 31 TO 34 TO BE FILED 8. CAUSE TITLE NOT IN ORDER. |
| 23 | WA/622/2023 | AMIYA KUMAR MISHRA, A.G.A | OTHERS. NUMBERING OF GROUND IS TO BE CORRECTED AFTER GROUND AT PAGE 9 ONWARDS IS TO BE CORRECTED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 24 | CMAPL/202/2023 | M/S. DAYANANDA MOHAPATRA, J.BARIK, M.R.PRADHAN, P.K.SINGHDEO | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED |
| 25 | CRLMP/698/2023 | NIRANJAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 26 | WA/651/2023 | SHAKTI PRASAD PANDA, A.G.A. | OTHERS. PERIOD OF DELAY 206 DAYS . I.A FILED WITH INCORRECT PAGEMARK FOR CONDONATION OF DELAY OTHERS. NEITHER ANNEX ARE ATTESTED NOR PRAYER MADE AT PAGE 16 SIGNED |
| 27 | WA/663/2023 | AMIYA KUMAR MISHRA, A.G.A. | OTHERS. ANNEX ARE NOT ATTESTED OTHERS. 2 SET OF ANNEX 2 FILED WHICH IS NOT PARALLEL TO EACH OTHER |
| 28 | WA/653/2023 | SHAKTI PRASAD PANDA, A.G.A. | OTHERS. PERIOD OF DELAY 283 DAYS . I.A FILED WITH INCORRECT PAGEMARK FOR CONDONATION OF DELAY OTHERS. ANNEX ARE NOT PAGE MARKED |

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| 29 | WP(C)/11063/2023 | NIRANJAN LENKA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/11022/2023 | GHANASHYAM MUDULI | OTHERS. NEAT COPY OF PAGE 9,10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | WP(C)/11193/2023 | SANGRAM JENA | OTHERS. NEAT COPY OF PAGE 23 TO 25,27,32 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WP(C)/11077/2023 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PAGE 23,76 TO 78 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 33 | WP(C)/11171/2023 | SARADA PRASAD DASH | OTHERS. PAGE 21 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | WP(C)/10140/2023 | SIDDHARTH GOUTAM DAS | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | WP(C)/10398/2023 | RABI NARAYAN BEHERA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED |
| 36 | WP(C)/9958/2023 | MANAS RANJAN MOHAPATRA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | WP(C)/9913/2023 | BIDYADHAR MANSINGA | OTHERS. OHC BAMW FEE OF RS 50 /- NOT PAID OTHERS. COMPLETE ADDRESS OF OP 2 TO 4 NOT FURNISHED OTHERS. ANNEX 1 IS NOT CORRECTLY DESCRIBED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/9914/2023 | BIDYADHAR MANSINGA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. COMPLETE ADDRESS OF OP 2 TO 4 NOT FURNISHED OTHERS. ANNEX 1 IS NOT COMPLETELY DESCRIBED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 39 | WP(C)/10099/2023 | JATINDRA KUMAR MOHAPATRA | OTHERS. ANNEX 3 IS NOT ATTESTED AS TRUE COPIES OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 40 | WP(C)/10025/2023 | SATYABRATA SATAPATHY | OTHERS. ANNEX 3 & 4 NOT ATTESTED AS TRUE COPIES OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | WP(C)/10060/2023 | SUBHASISH SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/10007/2023 | SARADA PRASAD DASH | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | WP(C)/10321/2023 | SAUBHAGYA KUMAR SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 44 | WP(C)/10320/2023 | SATYA NARAYAN MISHRA 4 | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 45 | WP(C)/10385/2023 | SATYABRATA DASH | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/10880/2023 | MANORANJAN PADHI | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/10389/2023 | SATYAJIT MOHAPATRA | OTHERS. PAGE 2 & 3 OF WP ARE SAME 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/10862/2023 | SUKANTA KUMAR DALAI | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 49 | WP(C)/10820/2023 | SRIDHAR RATH | OTHERS. NEAT COPY OF PAGE 31 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/10655/2023 | MADAN MOHAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | WP(C)/10918/2023 | NIRANJAN PANDA | OTHERS. PAGE 14,15,27 ARE NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

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| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 52 | WP(C)/10969/2023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/11229/2023 | SURESH KUMAR JENA | 3. AUTHENTICATION FEE IS DEFICIENT. 4. AFFIDAVIT/VERIFICATION NOT PROPER. |
| 54 | WP(C)/11120/2023 | ASHOK DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/11107/2023 | ASHOK DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/11169/2023 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | WP(C)/10967/2023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/11167/2023 | SITANSU MOHAN SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/11133/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/11148/2023 | KARUNAKAR RATH | OTHERS. PAGE 7 & 8 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/11135/2023 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/10973/2023 | MIHIR KANTA RATH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/10971/2023 | MIHIR KANTA RATH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | WP(C)/10966/2023 | MIHIR KANTA RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | WP(C)/10972/2023 | MIHIR KANTA RATH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/11267/2023 | AMBUJA BANDHU PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | WP(C)/11046/2023 | RAJIV KUMAR MAHANTA | OTHERS. PAGE 8 NOT NEAT |
| 68 | CMAPL/253/2023 | SOUMYA MISHRA | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 69 | WP(C)/11108/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | WP(C)/11091/2023 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | RSA/129/2023 | GOPAL CHANDRA PANIGRAHI | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 72 | RSA/128/2023 | AMIT PRASAD BOSE | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 73 | WP(C)/11079/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | WP(C)/10945/2023 | SIDHARTH SANKAR MOHAPATRA | OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED 17. REFERENCE CERTIFICATE NOT FURNISHED. |
| 75 | TRP(C)/126/2023 | BIDHU BHUSANA MOHAPATRA | OTHERS. COPY OF MAC NO. 706/21 TO THE TRANSFERRED MAC NOT FILED |
| 76 | WP(C)/11081/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 77 | WP(C)/11185/2023 | BIRAJA PRASANNA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | WP(C)/11175/2023 | BIRAJA PRASANNA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | WP(C)/10127/2023 | ARUP KUMAR PANDA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED OTHERS. SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/10858/2023 | AMIT KUMAR SAA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/10867/2023 | SUKANTA KUMAR DALAI | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/11069/2023 | SAMEER KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/10568/2023 | DEEPALI MAHAPATRA | OTHERS. PAGE 15 &16 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 84 | CRLMC/1641/2023 | RAMAKANTA PRADHAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WP(C)/10883/2023 | MANORANJAN PADHI | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 86 | TRP(C)/131/2023 | PRAMOD KUMAR PADHEE | OTHERS. BRIEF NOT CORRECTLY PAGE MARKED ,PLACE IT AFTER COMPLIANCE |
| 87 | WA/628/2023 | SANGRAM JENA, S.C.(S AND ME) | 8. CAUSE TITLE NOT IN ORDER. |
| 88 | CRLMC/1784/2023 | HEMANT KUMAR MUND | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 89 | RSA/127/2023 | SUKANTA KUMAR NAYAK | OTHERS. PUT UP FOR S.R AFTER FILING OF DEFICIT COURT FEE OF RS 377.25 |
| 90 | WA/624/2023 | AMIYA KUMAR MISHRA, A.G.A. | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 91 | WA/646/2023 | MANOJ KUMAR KHUNTIA,A.G.A | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 92 | CRLMC/1634/2023 | RATIKANTA MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 93 | WP(C)/10502/2023 | AMIT KUMAR NATH | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. OP NO.2 IS NOT REPRESENTED THROUGH OTHERS. LEGIBLE COPY OF PAGE 8 TO BE FILED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 94 | WP(C)/9917/2023 | BIDYADHAR MANSINGA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. COMPLETE ADDRESS OF OP 2 TO 4 NOT FURNISHED OTHERS. ANNX 1 IS NOT CORRECTLY DESCRIBED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | WP(C)/9916/2023 | BIDYADHAR MANSINGA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. ANNX 1 IS NOT CORRECTLY DESCRIBED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 96 | WP(C)/9983/2023 | BANSHIDHAR SATAPATHY | OTHERS. LEGIBLE COPY OF PAGE 8 & 13 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 97 | WP(C)/11115/2023 | DHANESWAR BEHERA | OTHERS. PAGE 11 & 12 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 98 | WP(C)/11116/2023 | DHANESWAR BEHERA | OTHERS. DATE OF ACCEPTANCE NOT FURNISHED IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 99 | WP(C)/11183/2023 | BIRAJA PRASANNA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 100 | WP(C)/11176/2023 | BIRAJA PRASANNA DAS | OTHERS. NEAT COPY OF PAGE 35 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | CRLMC/1676/2023 | ARUN KUMAR DAS (1) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | WP(C)/10656/2023 | RAMACHANDRA PANIGRAHY | OTHERS. YEAR OF THE O.A NO. MENTIONED IN THE PRAYER & PETITION NOT TALLY WITH THE YEAR MENTIONED IN THE ANNX 1 ANNEXED TO THE PETITION 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 103 | WP(C)/11117/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | WP(C)/11055/2023 | SUBHAM SHARMA | OTHERS. NEAT COPY OF PAGE 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 105 | WP(C)/11099/2023 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PAGE 31,32,50,51 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 42,43,77,79 TO 81 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 106 | WP(C)/9859/2023 | SAMBEET PATTANAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/11126/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 108 | WP(C)/11136/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 109 | WP(C)/11140/2023 | DHANESWAR BEHERA | OTHERS. PAGE 12 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | WP(C)/11141/2023 | DHANESWAR BEHERA | OTHERS. ANNX 3 & 4 NOT TALLY WITH THAT OF INDEX AS WELL AS AVERMENT MADE IN THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 111 | WP(C)/11065/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 112 | WP(C)/11066/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WA/652/2023 | ADV | OTHERS. BEING AGGRIEVED PARA NOT THERE OTHERS. MARGIN NOT PROPER OTHERS. AFFIDAVIT NOT DONE IN I.A NO. 1679/23 OTHERS. APPEAL MAY NOT LIE AGAINST ORDER OF HONOURABLE SINGLE JUDGE ARISING OUT OF PROCEEDINGS FROM CIVIL COURT OTHERS. PROVISION OF LAW NOT GIVEN IN I.A NO. 1679 & 1677 OF 2023 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 18. CERTIFIED COPY OF |

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| | | | TRIAL/APPELLATE COURT ORDER NOT FILED |
| 114 | CRLMC/1605/2023 | GOKULANANDA MOHAPATRA | OTHERS. V.NAMA NOT DATED OTHERS. ANN 3 & 5 AS PER INDEX NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 115 | CRLMC/1603/2023 | B. N. MOHAPATRA | OTHERS. ANNX NOT CORRECTLY MENTIONED RELATING TO AVERMENT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | CRLMC/1601/2023 | PARSURAM PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | CRLMC/1598/2023 | AMLAN SHAKTI PAUL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 118 | CRLMC/1597/2023 | SATYA SIHVA DASH | OTHERS. THOUGH PETNR NO.9 IS A MINOR IS NOT REPRESENTED BY HIS GUARDIAN AND HE SIGNED IN POWER OTHERS. MINOR PETNR NO.9 NOT REPRESENTED IN C.T OTHERS. PAGE 10 & 11 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

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| 119 | RSA/126/2023 | AMIT PRASAD BOSE | OTHERS. PUT UP FOR S.R AFTER FILING OF DEFICIT COURT FEE OF RS 1200 /- |
| 120 | RSA/125/2023 | TRILOCHAN BARIK | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 121 | CRLMC/1661/2023 | BHABANI SHANKAR DASPARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | WP(C)/11357/2023 | M.R.KHATUA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | WP(C)/11049/2023 | DHANESWAR BEHERA | OTHERS. PAGE 10 NOT NEAT OTHERS. PETNR HAS SWORN AFFIDAVIT & EXECUTED V.NAMA AS NRUSINGHA CHARAN BEHERA WHERE AS IT HAS BEEN DESCRIBED IN THE C.T & AFFIDAVIT NURSINGHA CHARAN BEHERA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/11047/2023 | DHANESWAR BEHERA | OTHERS. PAGE 11 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/11045/2023 | DHANESWAR BEHERA | OTHERS. PAGE 11 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | WP(C)/11044/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 127 | WP(C)/11041/2023 | DHANESWAR BEHERA | OTHERS. ANNX 2 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | CRLMC/1619/2023 | BIDYADHAR MANSINGA | OTHERS. ANNX 1 TO 4 AS PER INDEX NOT ATTESTED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. CRL.REVISION NO. NOT |

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| | | | CORRECTLY STATED 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 129 | CRLMC/1621/2023 | BIDYADHAR MANSINGA | OTHERS. ANNEX 1 TO 4 AS PER INDEX NOT ATTESTED OTHERS. ANNEX 2 & 3 AS PER INDEX NOT MARKED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 130 | CMAPL/256/2023 | ARUNA KUMAR NAYAK | OTHERS. PLACE IT AFTER FILING OF C.COPY OF DISMISSAL ORDER |
| 131 | CRLA/359/2023 | NIRANJAN LENKA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | WP(C)/11112/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | WP(C)/11000/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/10957/2023 | ABINASH ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | TRP(C)/136/2023 | SATYABRATA SENAPATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | CRLMA/102/2023 | T.K.J.SAMANTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/10994/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 138 | WP(C)/10988/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 11 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 139 | WP(C)/11004/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/11003/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 8 TO 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/11002/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | WP(C)/9935/2023 | SUDHIR KUMAR MALLICK | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 143 | WP(C)/10531/2023 | DEVASHIS PANDA | OTHERS. LEGIBLE COPY OF PAGE 27 TO BE FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 144 | WP(C)/11038/2023 | DHANESWAR BEHERA | OTHERS. DATE OF ANNEX 1 AS MENTIONED IN THE INDEX & PETITION NOT TALLY TO ANNEX 1 AS ANNEXED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | WP(C)/11036/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | WP(C)/10944/2023 | SUKANTA KUMAR NAYAK | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 28. PETITIONS/APPEALS/APPLICATION |

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| | | | MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 147 | WP(C)/11137/2023 | DHANESWAR BEHERA | OTHERS. ANNX 1 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | WP(C)/11027/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/11028/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | WP(C)/11030/2023 | DHANESWAR BEHERA | OTHERS. PAGE 11 & 12 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 151 | WP(C)/11033/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | WP(C)/10085/2023 | GOPINATH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | WP(C)/11143/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 154 | WP(C)/11142/2023 | DHANESWAR BEHERA | OTHERS. PAGE 11 & 12 NOT NEAT & PAGE 16 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 155 | WP(C)/10624/2023 | SANGRAM KUMAR SINGH | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT EXHIBITED IN INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION |

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| | | | MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 156 | WP(C)/11449/2023 | SHASHI BHUSAN JENA | OTHERS. WELFARE FEE OF RS 50 /- NOT PAID |
| 157 | WP(C)/10809/2023 | SURYAKANTA DASH | OTHERS. PAGE 109 TO 111 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 158 | WP(C)/11251/2023 | KRUSHNA CHANDRA DASH | OTHERS. PAGE 9 IS TO BE ATTESTED |
| 159 | WP(C)/11111/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | WP(C)/11110/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 161 | WP(C)/11113/2023 | DHANESWAR BEHERA | OTHERS. PAGE 10 & 11 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | WP(C)/9918/2023 | S.P.NATH | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED |
| 163 | WP(C)/9996/2023 | BHAKTA RANJAN BARIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | CMP/397/2023 | PRAVASH CH JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 165 | WP(C)/11068/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 166 | WP(C)/10629/2023 | PRADEEP KUMAR DAS | OTHERS. NEAT COPY OF PAGE 9 TO BE FILED |
| 167 | WP(C)/11070/2023 | ANIL KUMAR BEHERA | OTHERS. PAGE 11 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| 168 | WP(C)/11071/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | WP(C)/11074/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | WP(C)/11076/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | WP(C)/11083/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | CRLMC/1777/2023 | PRADEEP KUMAR KHUNTIA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | CRLMC/1760/2023 | BHABANI SHANKAR DASPARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | WP(C)/11084/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 175 | CRLA/380/2023 | SMRUTI RANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 176 | CRLA/375/2023 | SUVADRA RANI NAYAK | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 177 | WP(C)/11477/2023 | ATMAJIT MANMITH DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 178 | WP(C)/10383/2023 | JAGABANDHU SAHU | OTHERS. PAGE 41 ,42 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 179 | CRLA/383/2023 | BHABANI SHANKAR DASPARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF |

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| | | | TRIAL/APPELLATE COURT ORDER NOT FILED |
| 180 | WP(C)/11094/2023 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | WP(C)/10998/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | WP(C)/10895/2023 | SHASHWATA SEKHAR BARAL(In Person)) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 183 | WP(C)/11092/2023 | BHABANI SANKAR TRIPATHY (1) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 184 | WP(C)/11095/2023 | SUBHENDU KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 185 | WP(C)/11073/2023 | PRITY SHAW | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 186 | WP(C)/10991/2023 | GOPAL KRUSHNA NANDA | OTHERS. PAGE 10 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | WP(C)/10774/2023 | M.PRATAP @ PRATAP KUMAR MOHAPATRA | OTHERS. PLACE IT AFTER FILING OF ANNEX 5 |
| 188 | WP(C)/11407/2023 | GYANARANJAN SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 189 | WP(C)/11258/2023 | SOMADARSAN MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 190 | WP(C)/11151/2023 | MANORANJAN PADHI | OTHERS. PAGEMARKING NOT PROPER OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT PROPERLY EXHIBITED OTHERS. HCBA FEE OF RS 50 /- NOT PAID 4. AFFIDAVIT/VERIFICATION NOT PROPER. |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 191 | WP(C)/11170/2023 | BUDHADEV ROUTRAY | OTHERS. NEAT COPY OF PAGE 27 TO BE FILED |
| 192 | WP(C)/10960/2023 | ASHOK KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 193 | WP(C)/10962/2023 | ASHOK KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 194 | RSA/130/2023 | MANORANJAN MISHRA | OTHERS. PUT UP FOR S.R AFTER THE COURT FEE PAYABLE IS FURNISHED & REQUIRED C.FEE IS PAID |
| 195 | CMP/392/2023 | RAGHUNATH RATH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. DEFICIT AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID OTHERS. PAGEMARK NOT PROPERLY MARKING IN INDEX OTHERS. C.FEE OF RS 4 /- NOT PAID IN I.A 4. AFFIDAVIT/VERIFICATION NOT PROPER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 196 | CRLMP/692/2023 | BHABANI SANKAR DAS | OTHERS. ANNEX 1 & 2 IN INDEX NOT PAGEMARKED OTHERS. PAGE 2 OF THE PETITION NOT SIGNED BY THE FILING |

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| | | | ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 197 | CRLMP/691/2023 | NIRANJAN BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 198 | CRLMP/689/2023 | DHARMENDRA SETHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 199 | CRLMP/686/2023 | BICHITRA NARAYANA SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 200 | CRLMP/687/2023 | SRIDHAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 201 | CRLMP/688/2023 | SARADA PRASAD DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 202 | WP(C)/10563/2023 | DIGAMBAR SETHI | OTHERS. SYNOPSIS NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX OTHERS. LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 203 | CRLMP/695/2023 | SARFARAZ AMMED | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 204 | WP(C)/10797/2023 | KANANBALA ROY CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 205 | WP(C)/10179/2023 | RAMAKANTA SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 206 | WP(C)/10181/2023 | RAMAKANTA SARANGI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 207 | WP(C)/10553/2023 | RANJIT MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | CRLMC/1739/2023 | RITURANJAN CHHOTARAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 209 | CRLMC/1821/2023 | BISIKESAN PRADHAN | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 210 | WP(C)/10565/2023 | SHASHI BHUSAN JENA | OTHERS. LEGIBLE COPY OF PAGE 12 & 14 TO BE FILED |
| 211 | WP(C)/10567/2023 | SHASHI BHUSAN JENA | OTHERS. DATE OF ORDER MENTIONED IN ANNX 4 DOES NOT TALLY WITH AVERMENT OF WP & INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 212 | CRLMP/693/2023 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 213 | WP(C)/10569/2023 | SHASHI BHUSAN JENA | OTHERS. DATE MENTIONED IN ANNX 3 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX |
| 214 | CRLMC/1668/2023 | DIPTI RANJAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

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| 215 | WP(C)/11237/2023 | SRIDHAR RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 216 | CMP/398/2023 | AJIT KUMAR TRIPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 217 | WP(C)/11247/2023 | SIBA PRASAD PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 218 | WP(C)/11245/2023 | SIBA PRASAD PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 219 | WP(C)/11297/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 220 | WP(C)/11203/2023 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 221 | WP(C)/11284/2023 | DHANESWAR BEHERA | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | WP(C)/11243/2023 | SIBA PRASAD PATI | OTHERS. NEAT COPY OF PAGE 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 223 | WP(C)/11201/2023 | SANGRAM KUMAR SINGH | OTHERS. NEAT COPY OF PAGE 54 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 224 | WP(C)/10557/2023 | SANDIPANI NAYAK | OTHERS. LEGIBLE COPY OF PAGE 30 TO BE FILED OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 225 | WP(C)/10576/2023 | SADASIVA PATRA 1 | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 226 | WP(C)/10578/2023 | DEBENDRA NARAYAN PATTANAİK | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 227 | WP(C)/10176/2023 | RAMAKANTA SARANGI | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
| 228 | WP(C)/11090/2023 | HEMANTA KUMAR MOHANTA | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 28. PETITIONS/APPEALS/APPLICATION |

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| | | | MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 229 | WP(C)/10600/2023 | AMIYA KUMAR TARAI | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED & NOT MENTIONED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 230 | WP(C)/11420/2023 | PRONROY MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS ARE NOT ALPHABETICALLY PAGINATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 231 | RSA/137/2023 | DILLIP KUMAR PRADHAN | OTHERS. PUT UP FOR S.R AFTER FILING OF COURT FEE OF RS 2549.25 |
| 232 | RSA/119/2023 | T.K.J.SAMANTA | OTHERS. PUT UP FOR S.R AFTER THE VALUATION OF APPEAL & COURT FEE PAYABLE IS FURNISHED & REQUIRED COURT FEE IS PAID |
| 233 | RSA/138/2023 | SUKANTA KUMAR DALAI | OTHERS. PUT UP FOR S.R AFTER FILING DEFICIT C.FEE OF RS 2800 /- |
| 234 | RSA/132/2023 | BIBEKANANDA BHUYAN | OTHERS. HCBA FEE OF RS 50 /- NOT PAID 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 235 | RSA/131/2023 | BIBEKANANDA BHUYAN | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 236 | WP(C)/11287/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 237 | WP(C)/11285/2023 | DHANESWAR BEHERA | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED |

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| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 238 | WP(C)/11452/2023 | RAJJEET ROY | OTHERS. PAGE 45 TO 47 NOT NEAT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 239 | WP(C)/11295/2023 | DHANESWAR BEHERA | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 240 | WA/657/2023 | SASWAT DAS, A.G.A. | OTHERS. PAGE 32 NOT FILED |
| 241 | WP(C)/10630/2023 | DHARMENDRA SETHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 242 | WP(C)/10686/2023 | RAJIB RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 243 | WP(C)/11293/2023 | DHANESWAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 244 | WP(C)/11248/2023 | SIBA PRASAD PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 245 | RSA/134/2023 | SAMBHU CHARAN NATH SHARMA | OTHERS. PUT UP FOR S.R AFTER FILING DEFICIT C.FEE OF RS 150 /- |
| 246 | WA/605/2023 | BINAYAK PRASHAD MOHANTY | OTHERS. APPEAL NO. MENTIONED AT THE TOP OF THE 1ST PAGE OF APPEAL MEMO IS TO BE FOLLOWED BY CASE NO. ALONG WITH THE DATE OF DISPOSAL OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. DEFICIT |

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| | | | AUTHENTICATION FEE OF RS 1.10 /- TO BE PAID OTHERS. PAGE 20 IS TO BE ATTESTED OTHERS. UNDERTAKING OF TRANSLATED COPY OF ORIYA ANNEXURES NOT FURNISHED OTHERS. NAME IN CAPITAL LETTER AND ENROLMENT NO. TO BE INDICATED AT THE BEGINNING & CLOSING PART OF APPEAL MEMO 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 247 | WP(C)/11462/2023 | LAXMIDHAR PANGARI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 248 | RSA/135/2023 | NIBEDITA MOHANTY | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 249 | RSA/136/2023 | PRASHANTA KUMAR NAYAK | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF ANNEX 5 |
| 250 | MATA/117/2023 | L.N. RAYATSINGH | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 251 | MATA/115/2023 | MANAS RANJAN PATRA | OTHERS. JUDGEMENT IN 2ND COPY NOT ATTESTED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 252 | WP(C)/10996/2023 | BAIDHAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 253 | WP(C)/10999/2023 | BAIDHAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 254 | WP(C)/11042/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 255 | WP(C)/11348/2023 | LAXMI PRASAD DWIVEDY | OTHERS. PAGE 11 & 12 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 256 | WP(C)/11437/2023 | ARUN KUMAR PATRA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 257 | WP(C)/10977/2023 | HRUDANANDA MOHAPATRA | OTHERS. CERTIFICATE TO THE EFFECT OF NON AVAILABILITY OF CARTRIDGE PAPER NOT APPENDED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 258 | WP(C)/11157/2023 | HRUDANANDA MOHAPATRA | OTHERS. CERTIFICATE TO THE EFFECT OF NON AVAILABILITY OF CARTRIDGE PAPER NOT APPENDED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON |

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| | | | FILING OF TRANSLATED COPY NOT FILED |
| 259 | WP(C)/11029/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 260 | CRLMC/1752/2023 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 261 | WP(C)/10910/2023 | RAJIB RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 262 | WP(C)/11031/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 263 | WP(C)/11032/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING |

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| | | | ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 264 | WP(C)/11035/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 265 | WP(C)/11442/2023 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 266 | WP(C)/11440/2023 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 267 | WP(C)/11302/2023 | PRASANTA KUMAR JENA | OTHERS. LEGIBLE COPY OF PAGE 27 TO BE FILED OTHERS. DATE MENTIONED IN ANNEX 5 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 268 | WP(C)/11443/2023 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 269 | WP(C)/11034/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

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| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 270 | WP(C)/11039/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 271 | WP(C)/11040/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 272 | WP(C)/11043/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE |

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| | | | NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 273 | WP(C)/11026/2023 | ANIL KUMAR BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 274 | WP(C)/11398/2023 | BIBEKANANDA MAHAPATRA | OTHERS. PUT UP FOR S.R AFTER PAGINATION OF ANN X 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 275 | WA/668/2023 | IN PERSON | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED OTHERS. EACH PAGE OF APPEAL MEMO NOT SIGNED BY APPELANT & ANN X ARE NOT ATTESTED OTHERS. AFFIDAVIT IS DEFECTIVE AS SWORN IN NOT BEING IDENTIFIED 24. LIMITATION NOT IN TIME / EXPIRED. |

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| 276 | MACA/266/2023 | PRADEEP KUMAR MISHRA | OTHERS. NEITHER AVERMENT REGARDING ANNEX 1 MADE NOR EXHIBITED AS SUCH OTHERS. MOBILE NO. AND ENROLMENT NO. OF ONE COUNSEL NOT FURNISHED IN V.NAMA OTHERS. ADDRESS FURNISHED IN C.T & AFFIDAVIT DOES NOT TALLY WITH THAT OF COURT BELOW OTHERS. NEAT & LEGIBLE COPY OF PAGE 7 TO 10 TO BE FILED OTHERS. JURISDICTION NOT CORRECTLY FURNISHED OTHERS. PAGINATION OF I.A NOT MADE OTHERS. FULL NAME OF FILING COUNSEL IN CAPITAL LETTER ALONGWITH ENROLMENT NO. NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO 24. LIMITATION NOT IN TIME / EXPIRED. |
| 277 | WP(C)/10942/2023 | PRAFULLA KUMAR RATH | OTHERS. COPY TO BE SERVED TO THE CAVEATOR COUNSEL 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 278 | WP(C)/11195/2023 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 279 | WP(C)/11199/2023 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 280 | WP(C)/11177/2023 | MANAS PATI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 281 | WP(C)/11349/2023 | GOPINATH SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

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| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 282 | WP(C)/11314/2023 | BUDHADEV ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 283 | WP(C)/11374/2023 | SARAT KUMAR ACHARYA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |